

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 813 of 2020**

**IN THE MATTER OF:**

**Logwell Logistics and Aviation Services (OPC) Pvt. Ltd.   ...Appellant**

**Versus**

**Velankani Electronics Pvt. Ltd.**

**...Respondent**

**Present: -**

**For Appellant:   Ms. Madhurika Ray and Mr. Uddaym Mukherjee,  
                          Advocates.**

**For Respondent: Mr. Ajay Kumar M, Advocate.**

**ORDER**  
**(Virtual Mode)**

**26.03.2021**       When the case was called out, the Learned Counsel for the Appellant informed that settlement is in progress outside the court and she prays for some more time. Prayer allowed.

                  List the Appeal 'For Admission (After Notice)' on **23<sup>rd</sup> April, 2021**. On that day parties will inform this Appellate Tribunal about the settlement outside the court.

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Ms. Shreesha Merla]**  
**Member (Technical)**